

(3)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 137 of 1997

Allahabad this the 21st day of April, 1997

Hon'ble Dr. R.K. Saxena, Member Judicial
Hon'ble Mr. D.S. Baweja, Member Admn.

S.C Gupta aged about 47 years Superintending Engineer
(Civil) Bina Project S/o Shri Pam Agarwal B/o Quarterno.
K.C. -16, Bina Project District Sonbhadra.

Applicant

By Advocates Sri Krishna Bahadur
Sri Anupam Shukla

Versus

1. The Union of India through Technical Secretary to the Chairman Coal India Ltd., Coal Bhawan, 10 Netaji Subhash Road, Calcutta - 700001.
2. Chairman Coal India Limited, Coal Bhawan, 10 Netaji Subhash Road, Calcutta - 700001.
3. Director (Personnel and P.R.) Coal India Limited, Coal Bhawan, 10 Netaji Subhash Road, Calcutta - 700001
4. Chief General Manager (P) Coal India Limited, Coal Bhawan, 10 Netaji Subhash Road, Calcutta - 700001.
5. Chairman - cum - Managing Director Central Coal Fields Limited, Darbhanga House, Ranchi - 834001.
6. Chairman - cum - Managing Director, National Coal Fields Limited Singrauli, District - Sidhi, Madhya Pradesh - 486889

Respondents

O R D E R (Oral)

By Hon'ble Dr. R.K. Saxena, Member (J)

Shri Anupam Shukla counsel for the applicant

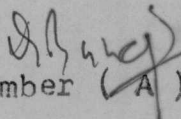
is present. He seeks permission to withdraw the case.

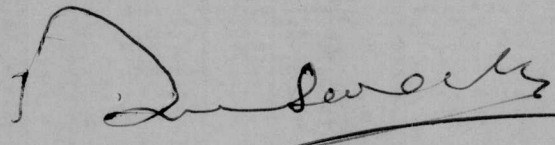
.....pg.2/-

4

:: 2 ::

2. This petition was filed making Chairman, Coal India Limited as one of the respondents. On 02/4/1997, the question of jurisdiction was raised by the Bench and the learned counsel for the applicant had sought time. Today he seeks withdrawal of the O.A. on the point that the Tribunal lacks jurisdiction. The O.A. is allowed to be withdrawn and accordingly it stands dismissed.


Member (A)


Member (J)

/M.M./